

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 23rd January, 2017

Time : 01.30 P.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

It is notified that on account of Republic Day Full Dress Rehearsal, the NGT Principal Bench, New Delhi shall function from 1.00 PM onwards on 23rd January, 2017 (Monday). The cases listed for 23rd January, 2017 (Monday) for hearing at 10.30 AM, will be taken-up at 1.30 PM.

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Adv. for Appellant
2.	Original Application No. 63/2017	M/s. Radhu Products Pvt. Ltd. Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Pankaj Sharma, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for R-1
4.	Original Application No. 258/2016 (M.A. No. 448/2016)	M/s Punjab Stainless Steel Industries Vs. North Delhi Municipal Corporation (NDMC)	Mr. Tanmaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv.
5.	Original Application No. 379/2016	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Vinay Garg, Adv. for R-4 Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh verma, Adv. Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for Nagar Nigam Dehradun Ms. Divya Prakash Pande, Adv. for MoEF
6.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants Mr. Tarunvir Singh Khekar, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
7.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2
FOR HEARING			
8.	Appeal No. 56/2016 (M.A. No.1222/2016)	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Babul

9.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC Ms. Chau, Adv. for R-11
10.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
11.	Original Application No. 208/2016 (M.A. No. 403/2016)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5
12.	Original Application No. 283/2016 (M.A. No. 18/2017, M.A. No. 19/2017 & M.A. No. 66/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar, Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28
13.	Original Application No. 318/2016 (M.A. No. 644/2016, M.A. No. 959/2016, M.A. No. 1159/2016 & M.A. No. 1245/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-3 Mr. S. A. Zaidi, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. M. G. Kamath, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Raman Yadav, Adv. for GDA
14.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7

15.	Original Application No. 339/2016	Tree Protection Team Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 4, 5&7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
16.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachnawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. N. B. Joshi, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for R-3, 4 & 5
17.	Original Application No. 520/2016 (M.A. No. 981/2016 & M.A. No. 982/2016)	Vikrant Tongad Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPCB Mr. B. V. Niren, Adv. for R-8
18.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 69/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
19.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs.
20.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Shariq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
21.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
22.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor Mr. Balendu Shekhar, Adv. for SDMC

23.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India &Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I. K. Kapila, Adv. for Okhla CETP Society
24.	Original Application No. 225/2014 (M.A. No. 816/2016 & M.A. No. 922/2016)	Biswarajan Paramguru & Ors. Vs. Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajan Paramguru for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7
25.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
26.	Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
27.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.